

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):** (a) The National Buildings Code and several other Codes of practice and Indian Standards have been formulated and are periodically reviewed and updated to ensure quality and economy in the construction of various types of buildings. The guidelines for ensuring quality and economy in low cost housing programmes are issued by the Ministry of Urban Development from time to time to state and central government construction agencies for adoption. The major construction agencies like the CPWD, NBCC etc. have set up their in-house quality control and technical audit Cells/Wings to ensure quality of construction by random checks and have formulate quality control guidelines for concerned officers. Pre-construction product approval and setting up of field laboratories for control and testing at big project sites are some of the other measures to ensure quality.

(b) The NBO and NBCC have been organising training programmes workshops/seminars for creating awareness about the quality and economy in the construction of public buildings and housing and they bring out technical publications, manuals etc., containing guidelines for adoption. NBO had brought out an All India schedules of specifications which include the innovative materials and construction techniques for effecting economy in the cost and improving the quality of construction. The Ministry of Urban Development has been supporting various R & D projects aimed at enhancing the concept of quality control and optimisation of construction cost.

#### **Medical Officer in Village Health Guide Scheme**

4678. SHRI CHANDUBHAI DESHMUKH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the post of Medical Officer Class-II under Village Health

Guide Schemes has been discontinued;

(b) whether Government have re-introduced the scheme of Village Health Guide with an honorarium of Rs. 50 p.m. to the workers; and

(c) if so, how the scheme will work without Supervisory Medical Officer, Class-II?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):** (a) The Government of India have decided not to fund the posts of Medical Officer under Village Health Guide Scheme w.e.f. 1st July, 1989. The State/Union Territories Governments had been asked to absorb these Medical Officers against the vacant posts of Medical Officer in the State/U.T. Sector.

(b) The Village Health Guide Scheme was started in 1977 and is still continuing. An honorarium @ Rs. 30 p.m. per Village Health Guide is paid by Government.

(c) The supportive supervision to Village Health Guides is provided through other supervisory health functionaries at the Primary Health Centres.

#### **Discontinuance of Village Health Guide Scheme**

4679. SHRI CHANDUBHAI DESHMUKH:  
SHRI KASHIRAM RANA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a number of State Governments had appointed Ayurveda Medical Officers in Primary Health Centres, under the Village Health Guide Scheme started in 1979;

(b) whether the scheme was discontinued;